

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI**

**OFFICE ORDER**

With the prior approval of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, the following posting & transfer of Drivers are made in view of official exigencies with immediate effect :-

SN	Name of the driver & E. Code	From	To
1	Sh. Manoj Kumar, S/o Sh. Gulab Singh, EC:10048/32309193	Pool Car Section, Rohini Courts, Delhi	Pool Car Section, Tis Hazari Courts, Delhi
2	Sh. Hari Mohan, S/o Sh. Rattan Singh, EC:10054/72720775	Pool Car Section, Rohini Courts, Delhi	Pool Car Section, Rouse Avenue Court Complex, New Delhi
3	Sh. Sudhir Kumar S/o Sh. Anand Singh, EC: 10102/25171979	Pool Car Section, Tis Hazari Courts, Delhi  <i>(at present working at Pool Car Section, RACC w.e.f. 21.10.2020)</i>	Pool Car Section, Rouse Avenue Court Complex, New Delhi
4	Sh. Vinod Kumar, S/o Sh. Kalyan Singh, EC:10021	Pool Car Section, Patiala House Courts, New Delhi	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi  <i>(on Diverted Capacity)</i>
5	Sh. Somnath, S/o Sh. Mahinder Lal, EC: 10035	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi  <i>(on Diverted Capacity)</i>	Pool Car Section, Rouse Avenue Court Complex, New Delhi
6	Sh. Ajay Kumar, S/o Sh. Shiv Charan, EC: 10099 / 66585667	Pool Car Section, Karkardooma Courts, Delhi	Pool Car Section, Saket Court Complex New Delhi
7	Sh. Naresh Kumar, S/o Sh. Amar Singh, EC: 10085 / 96528502	Pool Car Section, Rouse Avenue Court Complex, New Delhi	Pool Car Section, Karkardooma Courts, Delhi
8	Sh. Jitender Kumar, S/o Sh. Chander Mohan, EC:- 10065/29636362	Pool Car Section, Patiala House Courts, New Delhi	Pool Car Section, Saket Court Complex, New Delhi
9	Sh. Suresh Kumar, S/o Sh. Sama Dhan EC: 10087/34322223	Pool Car Section, Tis Hazari Courts, Delhi	Pool Car Section, Rouse Avenue Court Complex, New Delhi

Note:

- (i) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (ii) Vehicle bearing reg. no. DL-1CM-4245 (SX4) attached with Sh. Manoj Kumar, Ld. Spl, Judge PC Act (CBI)-17, RACC, be provided to Pool Car Section, Saket Courts, New Delhi as the vehicle is required to be provided to Sh. Himanshu Raman Singh & Ms. Nupur Gupta, Ld. CJM, South & South East, Saket Court, New Delhi.

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- (iii) The concerned driver is further directed to handover the charge of vehicle (if any) and join his respective place of posting immediately.

18/10/24  
(Sanjay-Sharma-II)  
Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi.

No 40414-40444 /Pool Cars/T&P/THC/2024 Dated 29 OCT 2024

Copy forwarded for information and necessary action to:-

1. The PS to Ld. The Principal District & Sessions Judge (HQs), R.No.302A, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal Judge (HQ/HOD), Family Court, Dwarka, New Delhi.
3. The Sr. Administrative Officer (Judl.) /Branch Incharge, Admin. Branch III, Central, THC, Delhi
4. The A.O., Accounts Branch, (Central/South/North-West, East, New Delhi District), Tis Hazari, Saket, Rohini, Karkardooma, Patiala House & Rouse Avenue Court Complex, Delhi/New Delhi
5. The Branch Incharge, Pool Car Section, (South/North-West, East, New Delhi District), Saket, Rohini, Karkardooma, Patiala House & Rouse Avenue Court Complex, Delhi/New Delhi
6. Personal File Admin. Branch III, (Central) THC.
7. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/South/North-West, East, New Delhi District), Tis Hazari, Saket, Rohini, Karkardooma, Patiala House & Rouse Avenue Court Complex, Delhi/New Delhi
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
9. The Drivers concerned with the directions to comply the order and handover the charge of vehicle (if any).

18/10/24  
Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi